## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL NO. 300 OF 2018 &</u> IA NOS. 1247, 1248, 1251, 1326, 1320, 1508 & 1559 OF 2018

Dated: 12<sup>th</sup> December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

M/s Jay Madhok Energy Private Limited

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

...Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.

Mr. Vishal Gohri Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1

Mr. Sajan Poovayya, Sr. Adv.

Mr. Piyush Joshi Ms. Sumiti Yadava Ms. Parminder Kaur

Ms. Priyanka for R-2 (THINK GAS)

## **ORDER**

List the matter on 2-1-2019.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

tpd/vg